

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2944  
TO BE ANSWERED ON 29<sup>th</sup> MARCH, 2022**

**WITHDRAWAL OF DRAFT FRONT OF PACK LABELLING REGULATION**

**2944. SHRI BHUBANESWAR KALITA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a draft Front of Pack Labelling (FOPL) regulation issued by FSSAI in 2018 is withdrawn and will be revived and reissued for public comments;
- (b) if so, when is it to be finalised and made effective;
- (c) whether provisions will be made in new FOPL regulation to ensure that it is mandatory and applicable to all food and beverage products, if so, details thereof; and
- (d) whether FOPL logo and criteria will be made available to public in advance and comments be invited from consumers, public health experts and scientists on its efficacy and consumer friendliness, if so, details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Food Safety and Standards Authority of India (FSSAI) has informed that in the draft Food Safety and Standards (Labelling & Display) Regulations, 2019, Front of Pack labelling (FOPL) was meant to distinctly indicate the packaged food products high in fat, sugar & salt. The same was withdrawn from the final Regulation.

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